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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 55/2023, I.A. 1950/2024 & I.A. 8118/2024

G P MOULDS AND TOOLS PVT LTD.

..... Plaintiff

Through: Mr. N. Mahabir, Mr. P.C. Arya and

Mr. Udit Gupta, Advocates.

versus

SURJIT MOULDS AND TOOLS PVT LTD

..... Defendant

Through: Mr. Sachin Gupta and Mr. Rohit

Pradhan, Advs.

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER

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- 1. Pursuant to the previous order of this Court dated 10th April, 2024 in I.A. 8118/2024, an application seeking condonation of delay in refiling replication, a reply has been filed by Mr. Sachin Gupta, Counsel for defendant.
- 2. There are some disputes relating to the facts and circumstances, in which the delay occurred in filing the replication. Mr. Gupta, Counsel for defendant states that they were never served the copy of the replication and a defective copy was served only on 14th January, 2024 after the delay of 275 days and the defect was not removed until the date of final service on 27th March, 2024.
- 3. Counsel for plaintiff states that the replication had already been filed on 25th May, 2023.
- 4. In these circumstances, list before the Joint Registrar on 27th May,





2024 to examine the filing record & report on the status of the filing of the replication, the dates of refiling, and the nature of defects which were there during the first filing and any other fact which could throw light on the re-filing issue.

- 5. List before the Court on 08th August, 2024, the date already fixed.
- 6. Order be uploaded on the website of this Court.

ANISH DAYAL, J

MAY 13, 2024/MK/na